(88)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

## AT HYDERABAD

R.A.No. 29/96 in C.A.No. 237/96.

Dt. of Decision : 23-09-96.

G. Bala Sowri

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.. Applicant.

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- The Chief Project Manager, SC Rly, Railway Electrification, Vijayawada-1.
- The Chief Personnel Officer, Headquarter's office, Rail Nilayam, Sec'bad.
- The General Manager, SC Rly, Rail Nilayam, Sec'bad.
- 4. The Divl.Rly.Manager, SC Rly, Vijayawada-1.

.. Respondents.

Counsel for the Applicant

: Mr. G.V.Sekhar Babu

Counsel for the Respondents

: Mr. C.V. Malla Reddy, SC for Rlys.

## CCRAM:

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THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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## ORDER

ORAL CRDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Heard Mr.G.V.Sekhar Babu, learned counsel for the applicant and  ${}^M\!r.C.V.{}^M\!$ alla Reddy, learned counsel for the respondents.

2. The case was heard for some time at length. The learned counsel for the applicant submitted that he is withdrawing this RA. In view of the above submission, he is permitted to withdraw this RA. No costs.

(R. RANGARAJAN)
MEMBER (ADMN.)

Bated: The 23rd September 1996.
(Dictated in Open Court)

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